

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General at Srinagar)

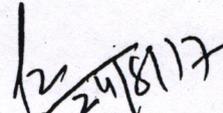
O R D E R

No: 691

Dated: 24/08/2017

Registrar Vigilance, High Court of J&K is nominated as the officer for collecting information and giving inputs to Hon'ble The Chief Justice as also for visiting high pendency areas periodically for interaction and feedback.

By Order.

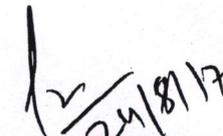

(Sanjay Dhar)
Registrar General

No: 21551-54/96 Dated: 24/08/2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
.....for information of His Lordship.
2. Registrar(J-IV), Supreme Court of India, New Delhi.
3. Registrar Vigilance High Court of J&K, Srinagar.
....for information and n/a.

4. Incharge NIC, High Court of J&K, Srinagar
for uploading the same on the official
website of J&K, High Court.


Registrar General